

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/5429/2025 BLAPL/2057/2025	MOHAMMAD SHAHWAZ KHAN @ MD. SHAHWAZ KHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/000053/2024
2	D-BLAPL/5434/2025 BLAPL/2058/2025	KARTIK ROUSTRAY VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /401 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000488/2023
3	D-BLAPL/5456/2025 BLAPL/2059/2025	LOCKEY @ NAGA @ NIRMAL KUMAR MALLIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /35 /2025 SPECIAL JUDGE (POCSO), BALASORE(Balasore) Spl/000016/2025
4	D-BLAPL/5514/2025 BLAPL/2060/2025	MUKESH KUMAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 A.D.J. SALIPUR(Cuttack) 2(A)CC/000009/2024
5	D-BLAPL/5515/2025 BLAPL/2061/2025	BIJAY KUMAR NAYAK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	BHARATPUR PS /499 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001361/2024
6	D-BLAPL/5249/2025 BLAPL/2062/2025	KAILASH CHANDRA BHOI VS STATE OF ODISHA	GOPAL PRASAD JENA VS	BARKOTE /466 /2024 A.D.J.,DEOGARH(Debagarh) ST/0000087/2024
7	D-BLAPL/5424/2025 BLAPL/2063/2025	MANOJ KUMAR SETHI VS STATE OF ODISHA	SIBA RANJAN POLAI VS	CHATRAPUR /131 /2017 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000308/2017
8	D-BLAPL/5557/2025 BLAPL/2064/2025	LAXMIDHAR SUNDARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 S.D.J.M.,KHURDA(Khordha) 2(B)CC/000002/2025
9	D-BLAPL/5516/2025 BLAPL/2065/2025	AFROJA BANU KHAN @ PINKY VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /236 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/0000049/2024
10	D-BLAPL/5520/2025 BLAPL/2066/2025	ARJUN CHOUDHURY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /567 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003020/2024
11	D-BLAPL/5589/2025 BLAPL/2067/2025	MUNA @ ASHIS @ ASHISH MOHARANA VS STATE OF ODISHA	DEVASHIS PANDA VS	KAMAKHYANAGAR /514 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR GR/0000967/2024

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12	D-BLAPL/5552/2025 BLAPL/2068/2025	KUNDAN SAHA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	JHIRPANI P.S. /46 /2024 J.M.F.C.,ROURKELA(Sundargarh) GR/0000350/2024
13	D-BLAPL/5590/2025 BLAPL/2069/2025	MUNA @ ASHIS @ ASHISH MOHARANA VS STATE OF ODISHA	DEVASHIS PANDA VS	KAMAKHYANAGAR /493 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000931/2024
14	D-BLAPL/4944/2025 BLAPL/2070/2025	AKULA GOVINDA @ CK @ GK @ KANHA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	GUNUPUR /98 /2023 A.D.J., GUNUPUR(Rayagada) CT/0000051/2023
15	D-BLAPL/5595/2025 BLAPL/2071/2025	NITAI KARA @ NITAI CHARAN KARA VS STATE OF ODISHA	AMIT KUMAR SAA VS	BOLANGIR TOWN /388 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(I GR/0001037/2024
16	D-BLAPL/5195/2025 BLAPL/2072/2025	ROHIT MAJHI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /5 /2025 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000010/2025
17	D-BLAPL/5476/2025 BLAPL/2073/2025	AJU @ KHAGESWAR BHUTIA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /870 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001594/2024
18	D-BLAPL/5485/2025 BLAPL/2074/2025	IMAM AHEMAD RAZA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 SPECIAL JUDGE, PURI(Puri) Spl/0000241/2024
19	D-BLAPL/5596/2025 BLAPL/2075/2025	DINESH KUMAR BANJARA VS STATE OF ODISHA	SITIKANT MISHRA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000022/2024
20	D-BLAPL/5413/2025 BLAPL/2076/2025	SANA MAHANANDA VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	TARBHA /235 /2024 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/0000014/2024
21	D-BLAPL/5583/2025 BLAPL/2077/2025	MUNA @ASHIS @ ASHISH MOHARANA VS STATE OF ODISHA	DEVASHIS PANDA VS	KAMAKHYANAGAR /412 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000784/2024
22	D-BLAPL/5586/2025 BLAPL/2078/2025	MUNA @ ASHIS @ ASHISH MOHARANA VS STATE OF ODISHA	DEVASHIS PANDA VS	KAMAKHYANAGAR /446 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000844/2024
23	D-BLAPL/5609/2025	ABHAS DHAL	MANAS KUMAR CHAND	CHARMAL /14 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2079/2025	VS STATE OF ODISHA	VS	S.D.J.M.,RAIRAKHOL(Sambalpur) GR/000058/2025
24	D-BLAPL/5587/2025 BLAPL/2080/2025	PINESWAR @ NITIN BHUE VS STATE OF ODISHA	LALIT SAHU VS	LOISINGHA(BOLANGIR) /387 /2024 DISTRICT & SESSIONS JUDGE,BOLANGIR SC/000014/2025
25	D-BLAPL/5599/2025 BLAPL/2081/2025	SUSHANTA KUMAR SAHOO @ CHIAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BHARATPUR PS /53 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/000061/2025
26	D-BLAPL/5613/2025 BLAPL/2082/2025	SALIM SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /1082 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001760/2024
27	D-BLAPL/5435/2025 BLAPL/2083/2025	KARTIK ROUTRAY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /41 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/000046/2023
28	D-BLAPL/5601/2025 BLAPL/2084/2025	MUNA @ BALABHADRA BARIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SEA BEACH /7 /2025 J.M.F.C.,PURI(Puri) GR/000019/2025
29	D-BLAPL/4941/2025 BLAPL/2085/2025	BISWANATH PRADHAN @ BISU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /241 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000850/2024
30	D-BLAPL/5615/2025 BLAPL/2086/2025	SALIM SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /1087 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001771/2024
31	D-BLAPL/5366/2025 BLAPL/2087/2025	SILU NAIK@ASHIS KUMAR MALIK VS STATE OF ODISHA	SAROJ KUMAR PATNAIK VS	BADAGADA /155 /2024 AD-HOC A.D.J.(FTSC),BERHAMPUR(Ganjam) Spl/0000052/2024
32	D-BLAPL/5462/2025 BLAPL/2088/2025	NRUPA MAJHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAWAPARA /235 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000819/2024
33	D-BLAPL/5571/2025 BLAPL/2089/2025	HADIA @ HIRA SUNDAR MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	KAMAKHYANAGAR /412 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR GR/0000784/2024
34	D-BLAPL/5617/2025 BLAPL/2090/2025	KANHU CHARAN NAYAK VS	LAXMINARAYAN PATEL VS	BUGUDA /1 /2025 J.M.F.C,BUGUDA(Ganjam)

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35	D-BLAPL/5573/2025 BLAPL/2091/2025	STATE OF ODISHA HADIA @ HIRA SUNDAR MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	GR/0000001/2025 KAMAKHYANAGAR /493 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000931/2024
36	D-BLAPL/5564/2025 BLAPL/2092/2025	BIRENDRA MANDAL NAYAK VS STATE OF ODISHA	MANOJ PANIGRAHI VS	SEMILLIGUDA /12 /2025 JMFC, SEMILIGUDA(Koraput) GR/0000018/2025
37	D-BLAPL/5616/2025 BLAPL/2093/2025	KARMA SINGH @ KARMA SING @ RINKI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA SADAR /263 /2024 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0001482/2024
38	D-BLAPL/5569/2025 BLAPL/2094/2025	MILAN @ ACHYUT KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	KEONJHAR TOWN /420 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0001382/2024
39	D-BLAPL/5576/2025 BLAPL/2095/2025	SIBANSHU DASH VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	CHANDRASEKHARPUR /812 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001872/2024
40	D-BLAPL/5187/2025 BLAPL/2096/2025	B BULU PATRA VS STATE OF ODISHA	ADITYA PRASAD RATH VS	CHAMAKHANDI /441 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000121/2024
41	D-BLAPL/5623/2025 BLAPL/2097/2025	MANTU SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KAMAKHYANAGAR /28 /2025 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000065/2025
42	D-BLAPL/5081/2025 BLAPL/2098/2025	JAGANNATH PRADHAN VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	AIR FIELD P.S. /209 /2021 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000146/2021
43	D-BLAPL/5578/2025 BLAPL/2099/2025	HADIA @ HIRA SUNDAR MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	KAMAKHYANAGAR /514 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000967/2024
44	D-BLAPL/5347/2025 BLAPL/2100/2025	MANOGYAN PATNAIK VS STATE OF ODISHA	ALOK KUMAR DAS VS	EOW,BHUBANESWAR /1 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000001/2025
45	D-BLAPL/5394/2025 BLAPL/2101/2025	SUMAN CHOUDHURY @ KUMUTI SUMAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /435 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002799/2024

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46	D-BLAPL/5657/2025 BLAPL/2102/2025	MD. ASDULLAH VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	GHATAGAON /232 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(ODISHA) GR/0001090/2024
47	D-BLAPL/5579/2025 BLAPL/2103/2025	HADIA @ HIRA SUNDAR MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	TUMUSINGA /164 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYAPUR GR/0000600/2024
48	D-BLAPL/5574/2025 BLAPL/2104/2025	KAMESH SAHA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
49	D-BLAPL/5660/2025 BLAPL/2105/2025	KANTA BHUMIJ VS STATE OF ODISHA	DEBASIS MISHRA VS	LAHUNIPADA /220 /2024 ADDL.SESIONS JUDGE,BONAI(Sundargarh) ST/0000007/2025
50	D-BLAPL/5575/2025 BLAPL/2106/2025	HADIA @ HIRA SUNDAR MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	KAMAKHYANAGAR /446 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYAPUR GR/0000844/2024
51	D-BLAPL/5580/2025 BLAPL/2107/2025	HADIA @ HIRA SUNDAR MOHAPATRA VS STAATE OF ODISHA	DEVASHIS PANDA VS	TUMUSINGA /98 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYAPUR GR/0000413/2024
52	D-BLAPL/5661/2025 BLAPL/2108/2025	K.GANESH VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	K.NUAGAON /366 /2024 J.M.F.C.,PATRAPUR(Ganjam) GR/0000581/2024
53	D-BLAPL/5621/2025 BLAPL/2109/2025	MANTU SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYAPUR 2(A)CC/0000023/2025
54	D-BLAPL/5622/2025 BLAPL/2110/2025	MANU @ MONU KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /19 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000029/2025
55	D-BLAPL/5624/2025 BLAPL/2111/2025	KHYAMACHAND MAHAPATRA @ KSHYAMACHAND MAHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHARANA VS	INDUSTRIAL ESTATE PS /21 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000060/2025
56	D-BLAPL/5664/2025 BLAPL/2112/2025	PRASANTA UTHANSING VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000002/2025
57	D-BLAPL/5665/2025	PRAKASH BEHERA	SATYA NARAYAN MISHRA 4	SORO /1083 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2113/2025	VS STATE OF ODISHA	VS	J.M.F.C.,SORO(Baleshwar) CT/0001761/2024
58	D-BLAPL/5627/2025 BLAPL/2114/2025	PITABAS TAKRI VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /63 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000092/2022
59	D-BLAPL/5631/2025 BLAPL/2115/2025	JAGGU RAM DHOBI @ RANVIJAY PRATAP VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /144 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000053/2020
60	D-BLAPL/5007/2025 BLAPL/2116/2025	DEEPAK SONKAR VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	RAGHUNATHPALI /473 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000112/2024
61	D-BLAPL/4883/2025 BLAPL/2117/2025	RATIKANTA ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHAMNAGAR /374 /2024 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000073/2024
62	D-BLAPL/5268/2025 BLAPL/2118/2025	RUNUBALA BHATTA VS STATE OF ODISHA	AFRAAZ SUHAIL VS	PURI SADAR /398 /2024 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000106/2024
63	D-BLAPL/5352/2025 BLAPL/2119/2025	KAMULU GADABA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BOIPARIGUDA /251 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001241/2024
64	D-BLAPL/5638/2025 BLAPL/2120/2025	DEEPAK KUMAR DALASINGHRAY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BADAGODA P.S. /15 /2015 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000337/2015
65	D-BLAPL/5076/2025 BLAPL/2121/2025	S. TAJUDDIN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0000916/2024
66	D-BLAPL/5326/2025 BLAPL/2122/2025	SANKA CHALAN VS STATE OF ODISHA	MANORANJAN PADHY VS	ORKEL /112 /2023 DISTRICT AND SESSIONS JUDGE,MALK CT/0000128/2023
67	D-BLAPL/5725/2025 BLAPL/2123/2025	RUSABA JAL @ RUSHAB JAL @ RUSHUBA JAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH RURAL /131 /2024 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000019/2024
68	D-BLAPL/3621/2025 BLAPL/2124/2025	RAJENDRA KUMAR KHUSWA @ KUSHUWAHA VS	SAPAN KUMAR LENKA VS	CHANDRASEKHARPUR /639 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha)

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69	D-BLAPL/5606/2025 BLAPL/2125/2025	STATE OF ODISHA SAGAR KULAPADIA VS	HAREKRUSHNA DASH VS	CT/0001542/2023 / /0 J.M.F.C.,KEONJHAR(Kendujhar)
70	D-BLAPL/5640/2025 BLAPL/2126/2025	STATE OF ODISHA ANNU @ ANAND KUMAR AGARWAL VS	BISWORANJAN SWAIN VS	2(B)CC/0000006/2024 UDITNAGAR /411 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund
71	D-BLAPL/5550/2025 BLAPL/2127/2025	STATE OF ODISHA MD. TABREJ ALAM VS	BHARAT BHUSAN ROURTRAY VS	Spl/0000132/2024 CYBER CRIME AND ECONOMIC OFFEN
72	D-BLAPL/5674/2025 BLAPL/2128/2025	STATE OF ODISHA PRAKASH BEHERA VS	SATYA NARAYAN MISHRA 4 VS	GR/0000191/2025 SORO /1082 /2024 J.M.F.C.,SORO(Baleshwar)
73	D-BLAPL/5703/2025 BLAPL/2129/2025	STATE OF ODISHA CHAUDHARI @ CHAUDHURI DHIBAR VS	SOUBHAGYA KUMAR DASH VS	CT/0001760/2024 GHASIPURA /171 /2024 A.D.J.,ANANDAPUR(Kendujhar)
74	D-BLAPL/5312/2025 BLAPL/2130/2025	STATE OF ODISHA SATYAJIT BEHERA VS	BIJAYA KUMAR MISHRA VS	ST/0000080/2024 SALIPUR /24 /2025 SPECIAL JUDGE (POCSO), CUTTACK(C
75	D-BLAPL/5705/2025 BLAPL/2131/2025	STATE OF ODISHA HUKKA @ KHAGESWAR BEHERA VS	DHANANJAYA MUND VS	Spl/0000014/2025 DERABIS /60 /2024 ASST.SESSIONS JUDGE(STC),KENDRAP
76	D-BLAPL/5679/2025 BLAPL/2132/2025	STATE OF ODISHA BABU @ BADACHHUA @ AJIT SINGH VS	AMULYA RATNA PANDA VS	ST/0000024/2024 SAHADEV KHUNTA /47 /2025 S.D.J.M.,BALASORE(Baleshwar)
77	D-BLAPL/5494/2025 BLAPL/2133/2025	STATE OF ODISHA SURESH CHANDRA NAIK @ CHEPA VS	KURESH PRASAD DASH VS	CT/0000080/2025 BHANJANAGAR /1104 /2024 A.D.J.,BHANJANAGAR(Ganjam)
78	D-BLAPL/5704/2025 BLAPL/2134/2025	STATE OF ODISHA SASHIKANTA BEHERA VS	OM PRAKASH SARAN VS	ST/0000016/2025 ANGUL TOWN /33 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
79	D-BLAPL/5709/2025 BLAPL/2135/2025	STATE OF ODISHA SALIM SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GR/0000070/2025 SORO /1 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000002/2025

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80	D-BLAPL/5325/2025 BLAPL/2136/2025	FASALUDHEEL VS STATE OF ODISHA	MANORANJAN PADHY VS	// SPECIAL JUDGE,JEYPURE(Koraput) TR/000042/2024
81	D-BLAPL/5649/2025 BLAPL/2137/2025	PARVATI NAYAK @ JAMUNA BEHERA @ SABITA BEHERA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BAIDYANATHPUR /67 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000337/2025
82	D-BLAPL/5710/2025 BLAPL/2138/2025	SALIM SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /1083 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001761/2024
83	D-BLAPL/5670/2025 BLAPL/2139/2025	PRADEEP VISHNAV @ PAPU LAL @ PRADEEP KUMAR VAISHNAB VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KENDRAPARA /177 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001581/2024
84	D-BLAPL/5712/2025 BLAPL/2140/2025	PABAN GARU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /34 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000075/2025
85	D-BLAPL/5643/2025 BLAPL/2141/2025	ASHOK KUMAR NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000041/2025
86	D-BLAPL/5642/2025 BLAPL/2142/2025	RAJENDRA NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000040/2025
87	D-BLAPL/5673/2025 BLAPL/2143/2025	DAMU MUNDA VS STATE OF ODISHA	DEBASIS MISHRA VS	JODA /226 /2024 A.D.J.,CHAMPUA(Kendujhar) ST/0000082/2024
88	D-BLAPL/5644/2025 BLAPL/2144/2025	SURYA NARAYAN SAHOO @ SURYA VS STATE OF ODISHA	SABYASACHI SUTAR VS	KHANDAGIRI P.S. /68 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000065/2025
89	D-CMAPL/5759/2025 CMAPL/73/2025	SAGARIKA DAS VS ANJANA MOHANTY	ADV. VS	// () //
90	D-CMAPL/5762/2025 CMAPL/74/2025	SAGARIKA DAS VS TUSHAR KANTI DAS	ADV. VS	// () //
91	D-CMP/7352/2025	LAXMAN KUMAR PUROHIT	TANMAY MISHRA	//

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	CMP/277/2025	VS HEMANTA KUMAR PUROHIT	VS	CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000147/2021
92	D-CMP/7342/2025 CMP/278/2025	PANKAJ KUMAR MAHAPATRA VS ASISH KUMAR SAHOO	ASHOK KUMAR SARANGI VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000634/2024
93	D-CMP/7076/2025 CMP/279/2025	SK. FARUK ALI VS SK. ANWAR ALI	CHITTA RANJAN PATTNAIK VS	// 3RD ADDL DISTRICT JUDGE, BALASOR Fao/0000072/2019
94	D-CMP/7379/2025 CMP/280/2025	BHARAT BHUSAN MAHAKUD VS JAGABANDHU MAHAKUD	BHABANI PRASAD SAMAL VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) Fd/0000392/2020
95	D-CMP/7260/2025 CMP/281/2025	NILADRI ROUT VS SANKAR BEHERA	MANAS RANJAN BAUG VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK EC/0000060/2016
96	D-CMP/7456/2025 CMP/282/2025	PRAMILA SAHOO VS KANDARPA BEHERA	SUMITRA MOHANTY VS	// CIVIL JUDGE (SD),TALCHER(Anugul) EC/0000005/2014
97	D-CMP/7258/2025 CMP/283/2025	JASHOWANTI DAS MODI VS DEEPAK MODI	RAJESH RANJAN SAHOO VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK CS/0000322/2022
98	D-CMP/7262/2025 CMP/284/2025	AVIRAM SAHOO VS SUKANTA BEHERA	MANAS RANJAN BAUG VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK EC/0000059/2016
99	D-CONTC/6999/2025 CONTC/903/2025	RATAN KUMAR SAHU@RATAN SAHU VS SANJIB KUMAR MISHRA, EXECUTIVE ENGNR. RURAL WORKS DIVN.,BARGARH	PRADEEP KUMAR DAS VS	// () //
100	D-CONTC/7000/2025 CONTC/904/2025	MAKUNDA BEHERA VS MD.SADIQUE ALAM,IAS	ADV. VS	// () //
101	D-CONTC/7349/2025 CONTC/905/2025	RAJA KISHORE CHOUDHURY VS DHANANJAYA MOHANTY,DY COMMNR. CUM A.O, ODA COURT OF B.M.C	ADV. VS	// () //
102	D-CONTC/7065/2025 CONTC/906/2025	SANTANU KUMAR SENAPATI VS	SAIBRATA RATH VS	// ()

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103	D-CONTC/7285/2025 CONTC/907/2025	ASWINI KUMAR NAIK,OAS 1(S.B) RAMESH CHANDRA BHOI VS SAROJ SAMANTRAY,TAHASILDAR,KANTAPADA,CUTTACK	ADV. VS	// // 0 //
104	D-CONTC/7099/2025 CONTC/908/2025	ASHOK KUMAR SETHI VS NIKHIL PAVAN KALYAN,IAS	ADV. VS	// 0 //
105	D-CONTC/7263/2025 CONTC/909/2025	U.SATYANARAYAN@V.SATYANARAYAN@UPAIPATI SATYANARAYAN VS SUNIL KUMAR ,G.M (TECHNICAL), N.H.A.I	ADV. VS	// 0 //
106	D-CONTC/7272/2025 CONTC/910/2025	BIJAYA KUMAR JENA VS OMKAR ANWES,OES II (S.B)	ADV. VS	// 0 //
107	D-CONTC/7326/2025 CONTC/911/2025	BALARAM BEHERA VS DALJIT SINGH CHAUDHARY,IPS	ADV. VS	// 0 //
108	D-CONTC/7330/2025 CONTC/912/2025	MANOJ KUMAR ROUT VS LOPAMUDRA MOHANTY,OAS (SAG)	ADV. VS	// 0 //
109	D-CONTC/7377/2025 CONTC/913/2025	RAMESH CHANDRA DAS VS CHARAN SINGH MEENA,IPS	ADV. VS	// 0 //
110	D-CONTC/7268/2025 CONTC/914/2025	DR. BARADA PRASANNA SAMAL VS ASWATHY S.,COMMNR.-CUM-SECY.,DEPT. OF HEALTH AND F.W., ODISHA	ADV. VS	// 0 //
111	D-CONTC/5937/2025 CONTC/915/2025	MADHAB CHANDRA DHAUDIA VS KHIROD KUMAR BEHERA,TAHASILDAR,RAJANAGAR	KUNJA SUNDAR DAS VS	// 0 //
112	D-CONTC/7503/2025 CONTC/916/2025	NARINDER KAUR VS CHANDRAJIT BEHERA,TAHASILDAR, KUANRMUNDA	BIKRAM KESHARI SAHU VS	// 0 //
113	D-CONTC/7509/2025 CONTC/917/2025	SUDHANSHU KUMAR NAYAK VS GIRISH S.N.,IAS	SMRUTI RANJAN ROUT VS	// 0 //

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114	D-CONTC/7381/2025 CONTC/918/2025	BISWAMOHAN PATNAIK VS GIRISH S.N,IAS	ADV. VS	// 0 //
115	D-CONTC/7433/2025 CONTC/919/2025	GITAGAURI PATI VS ASWATHY S.,SECY. TO GOVT. HEALTH AND F.W DEPT.	ADV VS	// 0 //
116	D-CONTC/7103/2025 CONTC/920/2025	NIHARIKA SAMANTARAY VS DR.SANTOSH KUMAR ROUT,DISTRICT EDUCATION OFFICER,CUTTACK	ADV. VS	// 0 //
117	D-CONTC/7378/2025 CONTC/921/2025	RATANA NAYAK VS AUROBINDA AGARWALL,IAS	ADV. VS	// 0 //
118	D-CONTC/7507/2025 CONTC/922/2025	GOLAKHA BEHERA VS ANITA NAYAK,TAHASILDAR,NISCHINTAKOILI,CUTTACK	ADV. VS	// 0 //
119	D-CONTC/7511/2025 CONTC/923/2025	RAMA CHANDRA BEHERA VS GIRISH S.N,IAS	SMRUTI RANJAN ROUT VS	// 0 //
120	D-CONTC/7532/2025 CONTC/924/2025	DR. SANJAY KUMAR PANDA VS ASWATHY S., IAS	ADV. VS	// 0 //
121	D-CONTC/7533/2025 CONTC/925/2025	DR. ANIL KUMAR SAHU VS ASWATHY S., IAS	ADV. VS	// 0 //
122	D-CONTC/7547/2025 CONTC/926/2025	DURYODHAN MANTRI VS PURNA CHANDRA BARIHA,DISTRICT EDUCATION OFFICER,KEONJHAR	ADV. VS	// 0 //
123	D-CRLA/4131/2025 CRLA/252/2025	KIRAN DAS VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	PATTAMUNDAI /218 /2021 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/000058/2021
124	D-CRLA/5357/2025 CRLA/253/2025	SURENDRA BAGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MAHULPALI /69 /2022 AD-HOC A.D.J.(FTSC),SAMBALPUR(San Spl/000021/2022
125	D-CRLA/5548/2025	ADITYA JENA@GOVINDA	PARBIR KUMAR RAY	BINJHARPUR /427 /2023

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	CRLA/254/2025	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) CT/0000063/2024
126	D-CRLA/3202/2025 CRLA/255/2025	NARENDRA KALO VS STATE OF ODISHA(VIG.)	UMA SHANKAR PATEL VS	SAMBALPUR VIGILANCE /35 /2002 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh) CT/0000050/2004
127	D-CRLA/5210/2025 CRLA/256/2025	LAXMAN DALEI VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	CUTTACK VIGILANCE /1 /2021 SPECIAL JUDGE(VIGILANCE),DHENKA GR/0000002/2021
128	D-CRLA/5305/2025 CRLA/257/2025	JAGDISH PADHAN@PRADHAN VS STATE OF ODISHA(VIG.)	SIDHARTHA SANKAR RAY 2 VS	SAMBALPUR VIGILANCE /9 /2016 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh) CT/0000032/2017
129	D-CRLA/5614/2025 CRLA/258/2025	SUSHIL KUMAR MISHRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ATHAMALLIK /185 /2022 SPECIAL JUDGE (POCSO), ANGUL(Angul) Spl/0000082/2022
130	D-CRLA/5046/2025 CRLA/259/2025	SANKHESWAR MAJHI VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	BOLANGIR SADAR /141 /2013 A.D.J.,BOLANGIR(Balangir) SC/0000042/2014
131	D-CRLA/5293/2025 CRLA/260/2025	SAHID@SAHIL ANSARI VS STATE OF ODISHA	SOUGAT DASH VS	LATHIKATA /28 /2017 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000016/2017
132	D-CRLLP/5692/2025 CRLLP/12/2025	RADHASHYAM PANDA VS TUSHAR KUMAR BISHOYI	MADHUSMITA KANUNGO VS	/ /0 J.M.F.C.,POLSARA(Ganjam) ICC/0000001/2022
133	D-CRLLP/5699/2025 CRLLP/13/2025	STATE OF ODISHA VS KRUSHNA CHANDRA PATRA@DILU	UDIT RANJAN JENA, A.G.A. VS	DIGAPAHANDI /76 /2017 AD-HOC A.D.J.(FTSC),BERHAMPUR(Ganjam) TR/0000015/2022
134	D-CRLMC/5348/2025 CRLMC/782/2025	RATIKANTA SWAIN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0002265/2020
135	D-CRLMC/5376/2025 CRLMC/783/2025	MAHENDRA KUMAR BEHERA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	SURADA /81 /2019 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam) GR/0000169/2019
136	D-CRLMC/5392/2025 CRLMC/784/2025	ACHYUTA NANDA VS	SHAMBHU CHARAN NATH SHARMA VS	BHADRAK TOWN /95 /2021 S.D.J.M.,BHADRAK(Bhadrak)

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137	D-CRLMC/5396/2025 CRLMC/785/2025	STATE OF ODISHA SURENDRA KUMAR SAHU@MOHAPATRA VS STATE OF ODISHA	RAMANIKANTA PATTANAİK VS	GR/0000607/2021 SAMBALPUR VIGILANCE /7 /2020 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp GR/0000009/2020
138	D-CRLMC/5342/2025 CRLMC/786/2025	SK.MANGLU VS STATE OF ODISHA	JAYADEBA BEHERA VS	MANCHESWAR P.S. /146 /2021 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000238/2021
139	D-CRLMC/4176/2025 CRLMC/787/2025	KISAN LAL PUNCH VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	PURI TOWN /113 /2023 S.D.J.M.,PURI(Puri) GR/0000238/2023
140	D-CRLMC/4699/2025 CRLMC/788/2025	PRAFULLA CHANDRA DIHUDI VS STATE OF ODISHA(VIG.)	JAGAMOHAN PATTANAİK VS	CUTTACK VIGILANCE /33 /2018 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000032/2018
141	D-CRLMC/5430/2025 CRLMC/789/2025	ASIT KUMAR DAS @ DIMO VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	GOBINDAPUR /79 /2013 J.M.F.C.(III),CUTTACK(Cuttack) GR/0001549/2013
142	D-CRLMC/3421/2025 CRLMC/790/2025	ANIL KUMAR DEY VS PRATAP KUMAR MUDULI	MANOJ KUMAR MOHANTY VS	SORO /294 /2023 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000047/2023
143	D-CRLMC/3531/2025 CRLMC/791/2025	KALU CHARAN SETHI@KALIA SETHI VS STATE OF ODISHA	BHAGABAN SARANGI VS	KABISURYANAGAR (KODALA) /79 /200 2ND A.D.J.,BERHAMPUR(Ganjam) SC/0000035/2005
144	D-CRLMC/5486/2025 CRLMC/792/2025	SIBANANDA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 JUDGE FAMILY COURT,KHURDA(Khor Crp/0000162/2020
145	D-CRLMC/4791/2025 CRLMC/793/2025	RAJA @ JUDGE @ TRILOCHAN DAS @ KANDI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	BALIAPANDA /46 /2011 J.M.F.C.,PURI(Puri) GR/0001118/2011
146	D-CRLMC/4826/2025 CRLMC/794/2025	KANHU NAIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	KANKADAHAD /180 /2022 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000071/2022
147	D-CRLMC/5492/2025 CRLMC/795/2025	THAKA LENKA@SANTOSH KUMAR LENKA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	FATEGARH /70 /2012 JMFC, BHAPUR(Nayagarh) GR/0000126/2012

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148	D-CRLMC/5525/2025 CRLMC/796/2025	JAGANNATH PRUSTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ITAMATI /120 /2016 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000068/2017
149	D-CRLMC/5498/2025 CRLMC/797/2025	RABINDRA SING VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000061/2021
150	D-CRLMC/5538/2025 CRLMC/798/2025	PRASANNA KUMAR SAHOO VS STATE OF ODISHA(VIG.)	AMIT PRASAD BOSE VS	BHUBANESWAR VIGILANCE /2 /2016 SPL.JUDGE (VIG.),BHUBANESWAR(Kho GR/0000002/2016
151	D-CRLMC/5588/2025 CRLMC/799/2025	BILAK HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	NABARANGAPUR TOWN /217 /2024 SPECIAL JUDGE(POCSO), NABARANGP TR/0000032/2024
152	D-CRLMC/5594/2025 CRLMC/800/2025	SHAKTIMAN PIHAN VS STATE OF ODISHA	MANORANJAN MUDULI VS	NARASINGHPUR /13 /2024 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000092/2024
153	D-CRLMC/3191/2025 CRLMC/801/2025	AJIT KUMAR TURUK@AJIT TURUK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NARAYANPATNA /55 /2016 ASSISTANT SESSION JUDGE,KORAPUT CT/0000007/2017
154	D-CRLMC/5389/2025 CRLMC/802/2025	DANIAL EKKA VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	SAMBALPUR VIGILANCE /53 /2007 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp CT/0000026/2013
155	D-CRLMC/5541/2025 CRLMC/803/2025	CHANDRAKANTA OJHA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	TANGI /155 /2022 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000184/2024
156	D-CRLMC/1587/2025 CRLMC/804/2025	MOHD.RAMIZ MEMON VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI TOWN /507 /2024 S.D.J.M.,PURI(Puri) GR/0001166/2024
157	D-CRLMC/5645/2025 CRLMC/805/2025	SAMAYA CHAKRA PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SEA BEACH /306 /2024 J.M.F.C.,PURI(Puri) GR/0001032/2024
158	D-CRLMC/3950/2025 CRLMC/806/2025	DUSHSAN SWAIN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PATTAMUNDAI /4 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000027/2025
159	D-CRLMC/4010/2025	PRATAP KUMAR BISWAL	PRATIK DASH	EOW,BHUBANESWAR /16 /2019

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	CRLMC/807/2025	VS STATE OF ODISHA	VS	PRESIDING OFFICER, O.P.I.D. COURT,B CT/0000003/2019
160	D-CRLMP/5283/2025 CRLMP/259/2025	ABANIKANTA DEBATA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// ()
161	D-CRLMP/5162/2025 CRLMP/260/2025	SHRADHANJALI MAHARANA VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// / /0 ()
162	D-CRLMP/5408/2025 CRLMP/261/2025	SRIKANTA DASH VS STATE OF ODISHA	DHANANJAYA MUND VS	// / /0 ()
163	D-CRLMP/5560/2025 CRLMP/262/2025	RAJENDRA KUMAR RANA VS STATE OF ODISHA	SITAKANTA RATH VS	// / /0 ()
164	D-CRLMP/5445/2025 CRLMP/263/2025	GANESWAR SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
165	D-CRLMP/5506/2025 CRLMP/264/2025	SOUMYA RANJAN SAHU VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// GONDIA /221 /2024 ()
166	D-CRLMP/5522/2025 CRLMP/265/2025	RABINDRA KUMAR SWAIN VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	// / /0 ()
167	D-CRLMP/5542/2025 CRLMP/266/2025	MANAS PANDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// / /0 ()
168	D-CRLMP/5711/2025 CRLMP/267/2025	BIRENDRA KISHORE NAYAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// / /0 ()
169	D-CRLMP/5581/2025 CRLMP/268/2025	SIVAKUMAR KS VS STATE OF ODISHA	BINI MISHRA VS	// / /0 ()
170	D-CRLMP/5446/2025 CRLMP/269/2025	ANJALI SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()

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171	D-CRLMP/5593/2025 CRLMP/270/2025	STATE OF ODISHA DIPTI RANJAN MAHAPATRA VS	BHOJARAJ SETH VS	// //0 ()
172	D-CRLREV/3735/2025 CRLREV/98/2025	STATE OF ODISHA RANKANATH LENKA VS	DEBANAN DAS VS	// //0 DISTRICT AND SESSIONS JUDGE,NAYAGUDA
173	D-CRLREV/4175/2025 CRLREV/99/2025	PRABHAT KUMAR BISWAL SUNIL ADJUED VS	SUSHANTA KUMAR JOSHI VS	CRA/0000049/2023 MURIBAHAL /292 /2024 1ST ADDL SESSIONS JUDGE CUM PO,CHHATRAPATI
174	D-FAO/7224/2025 FAO/86/2025	STATE OF ODISHA ALBINA ENGTIPI VS	SATYABAN SAHOO VS	CRA/0000004/2025 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
175	D-FAO/7200/2025 FAO/87/2025	UNION OF INDIA SIBARAM MAHARANA VS	KARUNAKAR DAS VS	Oa/0000079/2024 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
176	D-FAO/7230/2025 FAO/88/2025	UNION OF INDIA DHIRA NAIK VS	SATYABAN SAHOO VS	Oa/0000094/2024 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
177	D-FAO/7300/2025 FAO/89/2025	UNION OF INDIA BABITA DEVI VS	KARUNAKAR DAS VS	Oa/0000132/2024 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
178	D-FAO/7236/2025 FAO/90/2025	UNION OF INDIA DANEI NAYAK VS	SATYABAN SAHOO VS	Oa/0000028/2024 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
179	D-FAO/7306/2025 FAO/91/2025	UNION OF INDIA SUDHAKAR JENA VS	KARUNAKAR DAS VS	Oa/0000139/2023 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
180	D-FAO/7228/2025 FAO/92/2025	UNION OF INDIA BHAGYASHREE TARAI VS	SATYABAN SAHOO VS	Oa/0000059/2024 // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
181	D-FAO/7524/2025 FAO/93/2025	UNION OF INDIA MANAGER LEGAL,(T.P. CELL), M/S NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS AKSHYA @ AKSHAY MAHANTA	ADAM ALI KHAN VS	Oa/0000086/2024 // COMNR.FOR EMPLOYEES COMP./ASST. COMMISSIONER

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182	D-MACA/6509/2025 MACA/244/2025	M/S. NATIONAL INSURANCE CO. LTD., ANGUL VS SURAMA MANJARI JENA	NITISH KUMAR MISHRA VS	// 1ST MACT, DHENKANAL(Dhenkanal) Mac/0000139/2020
183	D-MACA/7489/2025 MACA/245/2025	THE MANAGER (LEGAL) , SBI GENERAL INSURANCE CO.LTD,KHURDA VS RINA RANI NAYAK @ BEHERA	G.P.DUTTA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000053/2023
184	D-MACA/7497/2025 MACA/246/2025	D.M.,NEW INDIA ASSURANCE CO. LTD., SUNDARGARH VS SAMEL LENKA	G.P.DUTTA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000056/2020
185	D-MACA/7053/2025 MACA/247/2025	TULASI SAIN VS RANJIT KUMAR DASH	BIRANCHI NARAYAN RATH VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda) Mac/0000010/2022
186	D-MACA/2476/2025 MACA/248/2025	M/S NEW INDIA ASSURANCE CO. LTD., CUTTACK VS SANTOSH NAYAK @PRADIP NAYAK	SUBRAT SATPATHY VS	// II MACT,CUTTACK(Cuttack) Mac/0001217/2019
187	D-MACA/3041/2025 MACA/249/2025	THE NEW INDIA ASSURANCE CO. LTD. VS BRAHMANDA SAHOO	SOMNATH ROY VS	// 1ST MACT, DHENKANAL(Dhenkanal) Mac/0000106/2019
188	D-MACA/5190/2025 MACA/250/2025	R.M., M/S. NEW INDIA ASSURANCE CO.LTD., BBSR VS PATHANI BALIYARSINGH	SUDEEP KUMAR SARANGI VS	// 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh Mac/0000013/2020
189	D-MACA/5676/2025 MACA/251/2025	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD,BBSR VS PADMA GOPAL	ANUPAM DASH VS	// 3RD MACT,DHARAMGARH(Kalahandi) Mac/0000030/2022
190	D-MATA/7174/2025 MATA/82/2025	DILLIP SAHOO VS RATNADEEPA SWAIN	EKTA AGARWAL VS	// JUDGE,FAMILY COURT,JAGATSINGPU CP/0000184/2021
191	D-MATA/7154/2025 MATA/83/2025	SRABONI BANERJEE VS SATABDI BANERJEE	BAIBASWATA PANIGRAHI VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000067/2021
192	D-OTAPL/7492/2025 OTAPL/21/2025	THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR. VS M.V. RAVICHANDRA, MANAGING DIRECTOR	TUSHAR KANTI SATAPATHY, SR.S.C.(GST, CT AND CUSTOM) VS	() //
193	D-RPFAM/6548/2025	RAKESH SATAPATHY	MANORANJAN PADHI	//

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	RPFAM/49/2025	VS SIBANI PANIGRAHI	VS	JUDGE, FAMILY COURT, NAYAGARH(N Crp/0000018/2022
194	D-RPFAM/6831/2025 RPFAM/50/2025	BINOD KUMAR BADAIAK VS JAYDEEP BADAIAK	BHAGABAN MOHANTY VS	// JUDGE FAMILY COURT,ROURKELA(Su Crp/0000045/2022
195	D-RPFAM/5483/2025 RPFAM/51/2025	SWARNALATA DEI @ JENA VS SURENDRANATH JENA	DEEPALI MAHAPATRA VS	// JUDGE,FAMILY COURT,JAGATSINGPU Crp/0000052/2022
196	D-RSA/6459/2025 RSA/100/2025	MAKARADHAR ROUL VS STATE BANK OF INDIA, KEONJHAR	ANKITA MUKHERJI VS	// A.D.J.,ANANDAPUR(Kendujhar) RFA/0000008/2022
197	D-RSA/7384/2025 RSA/97/2025	ASHOK SOREN VS SITA MAJHI	AJODHYA RANJAN DASH VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000024/2016
198	D-RSA/1952/2025 RSA/98/2025	SIMANCHAL SAMANTARA VS RAMA KRUSHNA PANDA	MANOJ KUMAR MOHANTY VS	// 3RD ADDL.SESSION JUDGE CUM SPL.J RFA/0000109/2019
199	D-RSA/5252/2025 RSA/99/2025	BIDYUTLATA PRADHAN VS CHAKRADHAR MAJHI	MANOJ KUMAR MOHANTY VS	// ADDL. SESSION JUDGE,ATHAMALIK(A RFA/0000001/2021
200	D-RVWPET/7324/2025 RVWPET/58/2025	CRPF EMPLOYEES EDUCATION SOCIETY, NEW DELHI VS SANTOSH KUMAR DASH	DEBASIS SATPATHY VS	// (//
201	D-RVWPET/7505/2025 RVWPET/59/2025	CRPF EMPLOYEES EDUCATION SOCIETY VS RANJAN KUMAR DASH	SIDHARTH SANKAR MOHAPATRA,SR. PANEL COUNSEL VS	// (//
202	D-RVWPET/7539/2025 RVWPET/60/2025	CRPF EMPLOYEES EDUCATION SOCIETY VS KISHORE CHANDRA PARIDA	BISWAJIT MAHARANA (SR.PANEL COUNSEL) VS	// (//
203	D-TRP(C)/7563/2025 TRP(C)/54/2025	ANUJA SAHU VS RAJIV SATAPATHY	SAMBIT RATH VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000030/2025
204	D-WA/7462/2025 WA/480/2025	STATE OF ODISHA VS	SATYABRATA MOHANTY, A.G.A. VS	// (

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205	D-WA/7107/2025 WA/481/2025	SIDHARTHA SANKAR DALAI BIDYASAGAR MISHRA VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// // 0 //
206	D-WA/7357/2025 WA/482/2025	RADHARANI GOUDA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
207	D-WA/7490/2025 WA/483/2025	STATE OF ODISHA VS GOPINATH BEURA	BIMBISAR DASH, A.G.A. VS	// 0 //
208	D-WA/6631/2025 WA/484/2025	JOGINATH DAS VS STATE OF ODISHA	SARAT CHANDRA SAMAL VS	// 0 //
209	D-WA/7506/2025 WA/485/2025	MANASMINI PRIYAMBADA BISWAL @ MANASMINI PRIYAMBADA VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
210	D-WP(C)/6781/2025 WP(C)/5632/2025	MANOJ KUMAR MISHRA VS STATE TRANSPORT AUTHORITY, ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
211	D-WP(C)/3306/2025 WP(C)/5633/2025	SUBRATA KUMAR MOHANTY VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
212	D-WP(C)/6716/2025 WP(C)/5634/2025	VANI SAHU VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	// 0 //
213	D-WP(C)/7279/2025 WP(C)/5635/2025	SASMITA BINDHANI VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
214	D-WP(C)/7281/2025 WP(C)/5636/2025	HARIPRIYA BINDHANI VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
215	D-WP(C)/6922/2025 WP(C)/5637/2025	ARJUN SING VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //

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216	D-WP(C)/7282/2025 WP(C)/5638/2025	SARAT CHANDRA ROUT VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
217	D-WP(C)/7304/2025 WP(C)/5639/2025	PRADEEP KUMAR JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
218	D-WP(C)/7319/2025 WP(C)/5640/2025	DAMAI IRINGAI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
219	D-WP(C)/7208/2025 WP(C)/5641/2025	GANGARAM LIMGOCHHIA VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
220	D-WP(C)/7318/2025 WP(C)/5642/2025	DAMAI IRINGAI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
221	D-WP(C)/7295/2025 WP(C)/5643/2025	MAKARA KERKETA VS COLLECTOR, SUNDARGARH	BHARAT BHUSAN ROURTRAY VS	// 0 //
222	D-WP(C)/6932/2025 WP(C)/5644/2025	SANTOSH KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
223	D-WP(C)/6982/2025 WP(C)/5645/2025	SILENDRA NARAYAN MISHRA VS CHIEF EXECUTIVE OFFICE, TATA POWER NORTERN ODISHA DISTRIBUTION LTD, BALESWAR	KARUNAKAR RATH VS	// 0 //
224	D-WP(C)/7140/2025 WP(C)/5646/2025	RAJIB LOCHAN SAHOO VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
225	D-WP(C)/7229/2025 WP(C)/5647/2025	LAXMIDHAR MEHER VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
226	D-WP(C)/6996/2025 WP(C)/5648/2025	DEEPAK @ DEEPAK KUMAR AGRAWAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //
227	D-WP(C)/7232/2025	RAMESH CHANDRA MISHRA	SARADA PRASAD DASH	//

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	WP(C)/5649/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/7320/2025 WP(C)/5650/2025	BARADA PRASAD RATH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
229	D-WP(C)/7235/2025 WP(C)/5651/2025	LILI BALABANTARAY VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
230	D-WP(C)/7239/2025 WP(C)/5652/2025	AKSHAYA SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
231	D-WP(C)/7480/2025 WP(C)/5653/2025	M/S PRATISTHA ENGINEERING LIMITED, BBSR VS STATE BANK OF INDIA, PANDIT JAWAHARLAL NEHRU MARG, BBSR	RAMACHANDRA PANIGRAHY VS	// 0 //
232	D-WP(C)/7406/2025 WP(C)/5654/2025	BIMAL SHARMA @ BIMAL KUMAR SHARMA VS UNION BANK OF INDIA, KHORDHA	MANAS RANJAN BADAJENA VS	// 0 //
233	D-WP(C)/6485/2025 WP(C)/5655/2025	SUBAS DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
234	D-WP(C)/7370/2025 WP(C)/5656/2025	RABINDRANATH SAHOO VS THE COLLECTOR CUM DISTRICT MAGISTRATE, KHURDA	PRASANTA KUMAR NANDA VS	// 0 //
235	D-WP(C)/7313/2025 WP(C)/5657/2025	SUKANTA BHUYAN VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
236	D-WP(C)/7242/2025 WP(C)/5658/2025	TANMAY AND ASSOCIATES, DHENKANAL VS ODISHA FOREST DEVELOPMENT CORPORATION LTD., BBSR	PRASANTA KUMAR NANDA VS	// 0 //
237	D-WP(C)/7354/2025 WP(C)/5659/2025	SASMITA SAW VS EMPLOYEES STATE INSURANCE CORPORATION, NEW DELHI	NIRANJAN LENKA VS	// 0 //
238	D-WP(C)/7332/2025 WP(C)/5660/2025	DAMAI IRINGAI VS	MANORANJAN PADHY VS	// 0

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		STATE OF ODISHA		//
239	D-WP(C)/6985/2025 WP(C)/5661/2025	MANAGING COMMITTEE OF ANCHALIKA HIGH SCHOOL, JHARAKANDHAL VS	SWETALANA DAS VS	// 0
		STATE OF ODISHA		//
240	D-WP(C)/7259/2025 WP(C)/5662/2025	MEENA KUMARI SAHOO VS	SARADA PRASANNA SARANGI VS	// 0
		STATE OF ODISHA		//
241	D-WP(C)/7528/2025 WP(C)/5663/2025	M/S. DAS ROADWAYS,DUBURI,JAJPUR VS	KANANBALA ROY CHOUDHURY VS	// 0
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//
242	D-WP(C)/7261/2025 WP(C)/5664/2025	ANKITA MALLICK VS	SAROJ KUMAR PADHI VS	// 0
		STATE OF ODISHA		//
243	D-WP(C)/7310/2025 WP(C)/5665/2025	S. RAJENDRA KUMAR VS	SUBASH CHANDRA PUSPALAKA VS	// 0
		STATE OF ODISHA		//
244	D-WP(C)/7529/2025 WP(C)/5666/2025	M/S.SWADESH SUNDAR UPADHYAYA,SUNDERGARH VS	KANANBALA ROY CHOUDHURY VS	// 0
		COMMISSIONER APPEALS CGST AND CX,BHUBANESWAR		//
245	D-WP(C)/7209/2025 WP(C)/5667/2025	PRADYOT KUMAR SAHOO VS	SANGRAM KUMAR SINGH VS	// 0
		STATE OF ODISHA		//
246	D-WP(C)/7363/2025 WP(C)/5668/2025	ANJALI KANHAR VS	AKSHAYA KUMAR SAHOO VS	// 0
		STATE OF ODISHA		//
247	D-WP(C)/7269/2025 WP(C)/5669/2025	M/S BKB TRANSPORT PVT. LTD., JHARSUGUDA VS	BIGYAN KUMAR SHARMA VS	// 0
		REGIONAL TRANSPORT OFFICER, JHARSUGUDA		//
248	D-WP(C)/7365/2025 WP(C)/5670/2025	SANTOSHINI HARPAL VS	DILIP KUMAR SAHU VS	// 0
		STATE OF ODISHA		//
249	D-WP(C)/7136/2025 WP(C)/5671/2025	MANAGING COMMITTEE OF GRAMA PANCHAYAT HIGH SCHOOL, CHANDANPUR VS	SWETALANA DAS VS	// 0
		STATE OF ODISHA		//

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250	D-WP(C)/7394/2025 WP(C)/5672/2025	ERIKA MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
251	D-WP(C)/7369/2025 WP(C)/5673/2025	ASHOK KUMAR SETHY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
252	D-WP(C)/7309/2025 WP(C)/5674/2025	MURALIDHAR MANDOI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
253	D-WP(C)/7294/2025 WP(C)/5675/2025	SUJIT KUMAR SAHU VS REGISTRAR CO OPERATIVE SOCIETIES, KHORDHA	GOKULANANDA SAHU VS	// 0 //
254	D-WP(C)/3425/2025 WP(C)/5676/2025	SASMITA DAS ADHIKARI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
255	D-WP(C)/7321/2025 WP(C)/5677/2025	BHAKTA CHARAN PARIDA VS RESERVE BANK OF INDIA, BBSR	PRASANTA KUMAR SATAPATHY VS	// 0 //
256	D-WP(C)/7460/2025 WP(C)/5678/2025	SRIDHAR JENA VS COMMISSIONER OF ENDOWMENTS, ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
257	D-WP(C)/7314/2025 WP(C)/5679/2025	ANTARYAMI NAYAK VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
258	D-WP(C)/7445/2025 WP(C)/5680/2025	TIKAMAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
259	D-WP(C)/7137/2025 WP(C)/5681/2025	MANAGING COMMITTEE OF ANCHALIKA ADIBASI PANCHAYAAT HIGH SCHOOL, SUREPALLANA VS STATE OF ODISHA	SUREPALLANA DAS VS	// 0 //
260	D-WP(C)/5433/2025 WP(C)/5682/2025	BIJAY KUMAR SETHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
261	D-WP(C)/7143/2025	M/S. BISWAL AND BISWAL RESTAURANT, JAJPUR	AVIJIT MISHRA	//

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	WP(C)/5683/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/7372/2025 WP(C)/5684/2025	ARJUN KUMAR DHAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
263	D-WP(C)/7382/2025 WP(C)/5685/2025	BUDHIRAM BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
264	D-WP(C)/7336/2025 WP(C)/5686/2025	AMULYA KUMAR PATNAIK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
265	D-WP(C)/7374/2025 WP(C)/5687/2025	KISHORE KUMAR RATH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
266	D-WP(C)/7390/2025 WP(C)/5688/2025	DEBANANDA NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
267	D-WP(C)/7351/2025 WP(C)/5689/2025	SNEHALATA PATRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
268	D-WP(C)/7271/2025 WP(C)/5690/2025	M/S. BKB TRANSPORT PVT. LTD., JHARSHUGUDA VS REGIONAL TRANSPORT OFFICER, JHARSHUGUDA	BIGYAN KUMAR SHARMA VS	// 0 //
269	D-WP(C)/7534/2025 WP(C)/5691/2025	DYNAMIC SECURITY SERVICES, KENDUJHAR VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
270	D-WP(C)/7156/2025 WP(C)/5692/2025	MANORANJAN SAHOO VS STATE OF ODISHA	ASITA KUMAR NAYAK VS	// 0 //
271	D-WP(C)/7386/2025 WP(C)/5693/2025	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
272	D-WP(C)/7392/2025 WP(C)/5694/2025	RAMA KANTA MALLICK VS	DURGESH NARAYAN RATH VS	// 0

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273	D-WP(C)/7274/2025 WP(C)/5695/2025	STATE OF ODISHA GAYATRI BINDHANI VS	MANOJ OJHA VS	// // ()
274	D-WP(C)/7177/2025 WP(C)/5696/2025	STATE OF ODISHA ARABIND BANDHU MISHRA VS	SHASHI BHUSAN JENA VS	// // ()
275	D-WP(C)/7387/2025 WP(C)/5697/2025	STATE OF ODISHA TAPAS KUMAR JENA VS	SUKANTA KUMAR DALAI VS	// // ()
276	D-WP(C)/7301/2025 WP(C)/5698/2025	STATE OF ODISHA SUBASH CHANDRA PANDA VS	MANAS PATI VS	// // ()
277	D-WP(C)/7296/2025 WP(C)/5699/2025	STATE OF ODISHA MARY SWATI SORENG VS	BHARAT BHUSAN ROUSTRAY VS	// // ()
278	D-WP(C)/7214/2025 WP(C)/5700/2025	THE ADDL. DISTRICT MAGISTATE, ROURKELA, SUNDERGARH KAILASH CHANDRA DEO VS	TUSHAR KANTA NAYAK VS	// // ()
279	D-WP(C)/7388/2025 WP(C)/5701/2025	STATE OF ODISHA KAMALA KANTA PATTNAIK VS	PRINCE PATNAIK VS	// // ()
280	D-WP(C)/7297/2025 WP(C)/5702/2025	STATE OF ODISHA DIPTI PRIYA BINDHANI VS	MANOJ OJHA VS	// // ()
281	D-WP(C)/7217/2025 WP(C)/5703/2025	STATE OF ODISHA DHARMENDRA SAHU VS	AMBIKA PRASAD RAY VS	// // ()
282	D-WP(C)/7469/2025 WP(C)/5704/2025	STATE OF ODISHA MANAS KUMAR SAHU VS	PRAMOD KISHORE CHAND VS	// // ()
283	D-WP(C)/6974/2025 WP(C)/5705/2025	UNION OF INDIA SUBHRANSHU MOHAN DASH VS	M/S. SANTOSH KUMAR SAMANTRAY LALIT KUMAR MAHARANA VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/7418/2025 WP(C)/5706/2025	SARASWATI MISAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
285	D-WP(C)/7544/2025 WP(C)/5707/2025	NABAGHANA BARIK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
286	D-WP(C)/6721/2025 WP(C)/5708/2025	NIRMAL CHANDRA MALIK VS THE COLLECTOR, KENDRAPARA	PRADEEP KUMAR KHUNTIA VS	// 0 //
287	D-WP(C)/6852/2025 WP(C)/5709/2025	SAROJINI SAHOO VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
288	D-WP(C)/7415/2025 WP(C)/5710/2025	B.SWARAJYABALA SUBUDHI VS THE S D M CUM SUB COLLECTOR BHANJANAGAR, GANJAM	LAMBODOR ACHARI VS	// 0 //
289	D-WP(C)/6973/2025 WP(C)/5711/2025	SURENDRA MOHAN GARANAYAK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
290	D-WP(C)/6983/2025 WP(C)/5712/2025	SAGARIKA PANDA VS STATE OF ODISHA	RAGHUNATH SINGH VS	// 0 //
291	D-WP(C)/7403/2025 WP(C)/5713/2025	NISHAKAR PANDA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
292	D-WP(C)/7434/2025 WP(C)/5714/2025	RANJIT KUMAR GIRI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
293	D-WP(C)/7402/2025 WP(C)/5715/2025	PATHA SARATHI BEHERA VS STATE OF ODISHA	PATANJALI TRIPATHY VS	// 0 //
294	D-WP(C)/7570/2025 WP(C)/5716/2025	RAGHUNATH JENA VS UNION OF INDIA	SIDHARTHA MISHRA VS	// 0 //
295	D-WP(C)/7545/2025	SANTILATA KHUNTIA	ARUN KUMAR PATRA	//

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	WP(C)/5717/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/7335/2025 WP(C)/5718/2025	PADMINI MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
297	D-WP(C)/6960/2025 WP(C)/5719/2025	ROSE SUJATA KULI VS ADDITIONAL DISTRICT MAGISTRATE, ROURKELA	BHARAT BHUSAN ROUSTRAY VS	// 0 //
298	D-WP(C)/7412/2025 WP(C)/5720/2025	KARUNAKAR KABI VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
299	D-WP(C)/7389/2025 WP(C)/5721/2025	MURALIDHAR NAIK VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
300	D-WP(C)/7413/2025 WP(C)/5722/2025	HARIHARA DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
301	D-WP(C)/7231/2025 WP(C)/5723/2025	ODISHA GRAMYA BANK, JAMUKESWAR BRANCH, MAYURBHANJ VS THE COMMISSIONER CUM SECY, SCHOOL AND MASS EDUCATION DEPT, BBSR	HEMANTA KUMAR MOHANTA VS	// 0 //
302	D-WP(C)/7414/2025 WP(C)/5724/2025	K.RAMA REDDY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
303	D-WP(C)/5506/2025 WP(C)/5725/2025	MIHIR KUMAR DAS VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
304	D-WP(C)/7512/2025 WP(C)/5726/2025	PRADEEP KUMAR SAHOO VS STATE BANK OF INDIA	NAMITA PATTANAİK VS	// 0 //
305	D-WP(C)/7448/2025 WP(C)/5727/2025	M/S. HARJI ENGINEERING WORKS PVT LTD.,BHUBANESWAR VS ADDL COMMISSIONER OF STATE TAX APPEAL, BBSR RANGE	KSHIROD KUMAR SAHOO VS	// 0 //
306	D-WP(C)/7419/2025 WP(C)/5728/2025	MANJULATA PATNAİK VS	BRAJA KISHOR PANDA VS	// 0

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307	D-WP(C)/7471/2025 WP(C)/5729/2025	STATE OF ODISHA ARATI MANJARI BISWAL VS	JITENDRA KUMAR MISHRA (2) VS	// // 0
308	D-WP(C)/7343/2025 WP(C)/5730/2025	STATE OF ODISHA PURNA CHANDRA SAHU VS	DEEPANKAR PANIGRAHY VS	// // 0
309	D-WP(C)/7227/2025 WP(C)/5731/2025	STATE OF ODISHA BIJESWAR PANDA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
310	D-WP(C)/7485/2025 WP(C)/5732/2025	STATE OF ODISHA ELIYAS EKKA VS	ASTAMI TANDIA VS	// // 0
311	D-WP(C)/7420/2025 WP(C)/5733/2025	TATA AIG GENERAL INSURANCE COMPANY LIMITED,ROURKELA GITA RANI PANDA VS	BRAJA KISHOR PANDA VS	// // 0
312	D-WP(C)/7537/2025 WP(C)/5734/2025	STATE OF ODISHA BISWARANJAN MISHRA VS	BASUMATI PRADHAN VS	// // 0
313	D-WP(C)/7516/2025 WP(C)/5735/2025	UNION OF INDIA CHINTAMANI SAMAL VS	BIJAY JENA VS	// // 0
314	D-WP(C)/5931/2025 WP(C)/5736/2025	STATE OF ODISHA MUKUL CHANDRA DAS VS	KUNJA SUNDAR DAS VS	// // 0
315	D-WP(C)/7348/2025 WP(C)/5737/2025	THE HONBLE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, CUTTACK M.GOURI SANKAR VS	DEEPANKAR PANIGRAHY VS	// // 0
316	D-WP(C)/6594/2025 WP(C)/5738/2025	STATE OF ODISHA SANDHYARANI SWAIN VS	STHITI PRAGYAN SUNANDINI VS	// // 0
317	D-WP(C)/7526/2025 WP(C)/5739/2025	STATE OF ODISHA BHAJAPATI BUDHIA VS	RANJIT SAMAL VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/7432/2025 WP(C)/5740/2025	DEBARCHAN BHOI VS THE PRINCIPAL CHIEF CONSERVATOR OF FOREST (PCCF) ODISHA	BHOJARAJ SETH VS	// 0 //
319	D-WP(C)/7531/2025 WP(C)/5741/2025	SALUKHU BESHRA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// 0 //
320	D-WP(C)/7109/2025 WP(C)/5742/2025	KISHORE CHANDRA MOHANTY VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
321	D-WP(C)/7422/2025 WP(C)/5743/2025	ABHAY KUMAR NAYAK VS THE COMMISSIONER SETTLEMENT AND CONSOLIDATION , BHADRAK	GIRIDHARI SINGH VS	// 0 //
322	D-WP(C)/7333/2025 WP(C)/5744/2025	PRATIK KUMAR BOSE VS UNION OF INDIA	SOUMYA MISHRA VS	// 0 //
323	D-WP(C)/7427/2025 WP(C)/5745/2025	BISHNU CHARAN MOHANTY VS THE COLLECTOR AND DISTRICT MAGISTRATE, SAMBALPUR	SAROJ RANJAN SUBUDHI VS	// 0 //
324	D-WP(C)/6141/2025 WP(C)/5746/2025	REETA NAYAK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
325	D-WP(C)/7441/2025 WP(C)/5747/2025	JAHANTI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
326	D-WP(C)/6823/2025 WP(C)/5748/2025	MD.FARID VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
327	D-WP(C)/7442/2025 WP(C)/5749/2025	GHAME MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
328	D-WP(C)/6829/2025 WP(C)/5750/2025	BAIKUNTHANATH BARIKI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
329	D-WP(C)/7443/2025	RADHAMOHAN MISHRA	SARADA DASH	//

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	WP(C)/5751/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/7472/2025 WP(C)/5752/2025	KATAN SINGH VS STATE OF ODISHA	SATYA SUNDAR KANUNGO VS	// 0 //
331	D-WP(C)/7543/2025 WP(C)/5753/2025	NALINI PANDA VS THE PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK	DILLIP KUMAR MOHAPATRA VS	// 0 //
332	D-WP(C)/7599/2025 WP(C)/5754/2025	M/S EVOS BUILDCON PVT.LTD VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
333	D-WP(C)/6971/2025 WP(C)/5755/2025	BHASKAR DEHURI VS STATE OF ODISHA	SATYAJIT DAS VS	// 0 //
334	D-WP(C)/4106/2025 WP(C)/5756/2025	RABI NARAYAN BISWAL VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
335	D-WP(C)/7455/2025 WP(C)/5757/2025	PURNIMA PRADHAN VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
336	D-WP(C)/7459/2025 WP(C)/5758/2025	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
337	D-WP(C)/5887/2025 WP(C)/5759/2025	BANABIHARI RATH VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
338	D-WP(C)/7008/2025 WP(C)/5760/2025	SUDAM CHARAN MOHAPATRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
339	D-WP(C)/7028/2025 WP(C)/5761/2025	SANJAY KUMAR NAIK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
340	D-WP(C)/6867/2025 WP(C)/5762/2025	SOMANATH SAHU @ SAMANATH SAHU VS	MANOJ OJHA VS	// 0

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341	D-WP(C)/7073/2025 WP(C)/5763/2025	STATE OF ODISHA BIJAY KUMAR BEHERA VS ODISHA GRAMYA BANK, KHURDA	ANUPAM DASH VS	// // ()
342	D-WP(C)/7339/2025 WP(C)/5764/2025	HEMANTI ROUT VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// ()
343	D-WP(C)/7124/2025 WP(C)/5765/2025	PATEL CHANDRA MAHANTA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// ()
344	D-WP(C)/7452/2025 WP(C)/5766/2025	ODISHA GRAMYA BANK, GADAMA BRANCH, JAGATSINGHPUR VS THE BRANCH MANAGER, PUNJAB NATIONAL BANK, KISSANNAGAR, CUTTACK	HEMANTA KUMAR MOHANTA VS	// ()
345	D-WP(C)/7454/2025 WP(C)/5767/2025	ODISHA GRAMYA BANK, GADAMA BRANCH, JAGATSINGHPUR VS THE COMMNR-CUM-SECY, S AND ME DEPT., GOVT. OF ODISHA, BBSR	HEMANTA KUMAR MOHANTA VS	// ()
346	D-WPCRL/5174/2025 WPCRL/20/2025	MANOJ KUMAR SETHI VS STATE OF ODISHA	LAMBODAR ACHARI VS	//0 ()
347	D-WPCRL/5444/2025 WPCRL/21/2025	JHANSHI RANI ROUSTRAY VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	//0 ()
348	D-ABLAPL/2339/2025 ABLAPL/2082/2025	NINI DASH @ NINI DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHADRAK TOWN /751 /2024 ()
349	D-ABLAPL/3638/2025 ABLAPL/2083/2025	SANDHYARANI GIRI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALIAPAL /289 /2024 ()
350	D-ABLAPL/4408/2025 ABLAPL/2084/2025	BICITRA KUMAR BISWAL VS STATE OF ODISHA	SAURAV MOHANTY VS	RAJNAGAR /301 /2024 ()
351	D-ABLAPL/5534/2025 ABLAPL/2085/2025	SATRUGHAN SWAIN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	TALCHER TOWN /972 /2023 ()

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352	D-ABLAPL/5321/2025 ABLAPL/2086/2025	BISHAL KUMAR NAYAK @ BISHAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CANTONMENT ROAD /218 /2024 () //
353	D-ABLAPL/4073/2025 ABLAPL/2087/2025	KALU KHORA VS STATE OF ODISHA	MANORANJAN PADHY VS	PAPADAHANDI /76 /2019 () //
354	D-ABLAPL/5472/2025 ABLAPL/2088/2025	BIKRAM PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /58 /2025 () //
355	D-ABLAPL/5539/2025 ABLAPL/2089/2025	BRAJAKISHORE BISWAL VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	MARINE PS ARAKHAKUDA /19 /2025 () //
356	D-ABLAPL/5098/2025 ABLAPL/2090/2025	DEBADATTA PRADHAN VS STATE OF ODISHA	KARUNAKAR NAYAK VS	K.SINGHPUR /7 /2025 () //
357	D-ABLAPL/5509/2025 ABLAPL/2091/2025	ABHIMANYU PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /48 /2025 () //
358	D-ABLAPL/5229/2025 ABLAPL/2092/2025	FUKUNI @ AHALYA MALLIK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	MAHANGA /35 /2025 () //
359	D-ABLAPL/5543/2025 ABLAPL/2093/2025	NABIN @ NABAGHAN SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KHALLIKOTE /121 /2025 () //
360	D-ABLAPL/5512/2025 ABLAPL/2094/2025	BANAMALI MALIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /216 /2024 () //
361	D-ABLAPL/5318/2025 ABLAPL/2095/2025	SARAT CHANDRA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BOLAGARH P.S. /296 /2023 () //
362	D-ABLAPL/5528/2025 ABLAPL/2096/2025	RAKESH PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	NIKIRAI /49 /2025 () //
363	D-ABLAPL/5546/2025	BHAGYABAN PALIA @ BHAGYA PALIA	AMITAV TRIPATHY	KANTAMAL /16 /2025

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	ABLAPL/2097/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/5379/2025 ABLAPL/2098/2025	SURESH BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KANAS /18 /2025 () //
365	D-ABLAPL/5555/2025 ABLAPL/2099/2025	ABINASH SAHOO VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	MANIABANDHA /15 /2025 () //
366	D-ABLAPL/5687/2025 ABLAPL/2100/2025	SARASWATI BEHERA VS STATE OF ODISHA	SURYA PRAKASH MANGARAJ VS	BONTH /176 /2024 () //
367	D-ABLAPL/5693/2025 ABLAPL/2101/2025	INTAJ ALLI KHAN @ INTAZ ALLI KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /55 /2023 () //
368	D-ABLAPL/3668/2025 ABLAPL/2102/2025	SUBASH PRADHANI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /6 /2025 () //
369	D-ABLAPL/5694/2025 ABLAPL/2103/2025	NIRUBACHAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ATHGARH /31 /2025 () //
370	D-ABLAPL/5158/2025 ABLAPL/2104/2025	JAGDISH JAISWAL VS STATE OF ODISHA	SATYAPADA SHARMA VS	BRAHMANITARANG /75 /2025 () //
371	D-ABLAPL/5695/2025 ABLAPL/2105/2025	MADHUBAN MENDILI VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /11 /2025 () //
372	D-ABLAPL/5696/2025 ABLAPL/2106/2025	KUSHALESWAR KARMI VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /12 /2025 () //
373	D-ABLAPL/4922/2025 ABLAPL/2107/2025	BISWAJIT PARIDA @ CHANDU VS STATE OF ODISHA	SARFARAZ AHMED VS	BALANGA /15 /2025 () //
374	D-ABLAPL/4977/2025 ABLAPL/2108/2025	ASHUTOSH PANDAB @ ASASTHA PANDABA VS	SOUMYA RANJAN MOHANTY VS	NIHALPRASAD /12 /2025 ()

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375	D-ABLAPL/5577/2025 ABLAPL/2109/2025	STATE OF ODISHA SANTI RANA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// DHENKANAL SADAR /878 /2024 () //
376	D-ABLAPL/5285/2025 ABLAPL/2110/2025	ANIL KUMAR JAL VS STATE OF ODISHA	DAYANIDHI MISHRA VS	BOLANGIR TOWN /84 /2025 () //
377	D-ABLAPL/5582/2025 ABLAPL/2111/2025	STATE OF ODISHA RAM SINGH MAJHI VS STATE OF ODISHA	UMAKANTA BARIK VS	DHARMABANDHA PS /13 /2023 () //
378	D-ABLAPL/5602/2025 ABLAPL/2112/2025	STATE OF ODISHA ROHAN NAYAK VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /8 /2025 () //
379	D-ABLAPL/5603/2025 ABLAPL/2113/2025	STATE OF ODISHA PASSANPALLY NABIN RAO VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /60 /2025 () //
380	D-ABLAPL/5349/2025 ABLAPL/2114/2025	STATE OF ODISHA SOMANATH BEHERA VS STATE OF ODISHA	HRUSIKESH GHADAI VS	//0 J.M.F.C.,NARASINGHPUR(Cuttack) ICC/000052/2024
381	D-ABLAPL/5141/2025 ABLAPL/2115/2025	BAPI @ BAPINA GHADAI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /456 /2023 () //
382	D-ABLAPL/5604/2025 ABLAPL/2116/2025	RINA MOHANTY VS STATE OF ODISHA	UMAKANT SAHOO VS	NAYAGARH /147 /2015 () //
383	D-ABLAPL/5605/2025 ABLAPL/2117/2025	SANJAYA KUMAR JENA @ SANJAY JENA VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	BARAMBA /36 /2025 () //
384	D-ABLAPL/5607/2025 ABLAPL/2118/2025	SAMA BAGHA @ SHYAMA BAGH VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KAKIRIGUMMA /7 /2025 () //
385	D-ABLAPL/5637/2025 ABLAPL/2119/2025	STATE OF ODISHA LATA MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /243 /2024 () //

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386	D-ABLAPL/4485/2025 ABLAPL/2120/2025	PRADEEP KUMAR PATRA VS STATE OF ODISHA	ACHYUTA PRIYADARSAN MISHRA VS	TIRTOL /27 /2025 () //
387	D-ABLAPL/1968/2025 ABLAPL/2121/2025	GYANESWAR DEWANGAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	NAWAPARA /260 /2024 () //
388	D-ABLAPL/5488/2025 ABLAPL/2122/2025	BIKASH MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /59 /2025 () //
389	D-ABLAPL/5119/2025 ABLAPL/2123/2025	NIRANJAN SAW @ SA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	BERHAMPUR /127 /2024 () //
390	D-ABLAPL/5499/2025 ABLAPL/2124/2025	BIBEK NAYAK VS STATE OF ODISHA	DINESH RAY VS	CANTONMENT ROAD /218 /2024 () //
391	D-ABLAPL/5633/2025 ABLAPL/2125/2025	SK RIYAZUDDIN @ IBRAHIM @ IRAK VS STATE OF ODISHA	PRATIK DASH VS	BHADRAK RURAL /65 /2025 () //
392	D-ABLAPL/5140/2025 ABLAPL/2126/2025	INDRADYUMNA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /7 /2024 () //
393	D-ABLAPL/5523/2025 ABLAPL/2127/2025	SHIVANANDA PATRA @ SHIVA PATRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /386 /2024 () //
394	D-ABLAPL/5463/2025 ABLAPL/2128/2025	GOURANGA BARALA VS STATE OF ODISHA	DEBASIS MISHRA VS	PURI SADAR /69 /2025 () //
395	D-ABLAPL/5561/2025 ABLAPL/2129/2025	BIJAY KUMAR BEHERA VS STATE OF ODISHA	SATYAPADA SHARMA VS	BRAHMANITARANG /81 /2025 () //
396	D-ABLAPL/5632/2025 ABLAPL/2130/2025	SUNITA BEHERA @ SULATA VS STATE OF ODISHA	LAMBODOR ACHARI VS	ASKA /699 /2024 () //
397	D-ABLAPL/5566/2025	RABINARAYAN MOHARANA	DEBASISH SAMAL	DHAMNAGAR /82 /2017

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	ABLAPL/2131/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/5598/2025 ABLAPL/2132/2025	JOGINATH PRADHAN VS STATE OF ODISHA	UMAKANT SAHOO VS	NAYAGARH /147 /2015 () //
399	D-ABLAPL/5610/2025 ABLAPL/2133/2025	PURNA CHANDRA SHIAL @ BAU VS STATE OF ODISHA	KULDEEP MOHANTY VS	GOPALPUR /202 /2023 () //
400	D-ABLAPL/5663/2025 ABLAPL/2134/2025	RAJESH NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /27 /2025 () //
401	D-ABLAPL/3444/2025 ABLAPL/2135/2025	SUSHANTA KUMAR SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	/ /0 () //
402	D-ABLAPL/4832/2025 ABLAPL/2136/2025	ASHOK BHAISA @ ASHOK CHANDRA BHAISA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BARGAON /270 /2024 () //
403	D-ABLAPL/5044/2025 ABLAPL/2137/2025	RANJAN SWAIN VS STATE OF ODISHA	RAMAKANTA MISHRA VS	PUINTALA /51 /2025 () //